

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

WEDNESDAY, 22nd MARCH, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.05 P.m.
The day was allotted for Government Business.

1. Questions:

Questions Nos. 228 - 248 were listed.

Questions Nos. 228, 229, 230, 231, 232 and 233 were taken up and disposed off.

2. Bill:

Dr. Mukul Sangma, Chief Minister in-charge Finance moved that the Contingency Fund of Meghalaya (Amendment) Bill, 2017 be taken into consideration.

The Bill was taken into consideration and passed by the House.

3. Laying/Placing of Statement/Notifications:

- a. Dr. Mukul Sangma, Chief Minister in-charge Finance laid a Statement showing Quarterly Trends and Review of Receipts-Expenditure of the State in accordance with Section 9(1) of the Meghalaya Fiscal Responsibility and Budget Management Act, 2006.
- b. Shri Zenith M. Sangma, Minister in-charge Taxation laid the following Notifications:
 - i. No. ERTS (TT) 22/2014/76 Dated 18th March, 2017.
 - ii. No. ERTS (T) 34/2014/55 Dated 18th March, 2017.
- c. Shri Sniawbhalang Dhar, Minister in-charge Community and Rural Development laid the Annual Report of the Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA) for the year 2014-2015.
- d. Smti. Deborah C. Marak, Minister in-charge School Education & Literacy placed a Statement regarding Starred Question 186 replied on 20.03.2017.

4. Voting on Demands for Grants:

Grants Nos. 1, 3, 4, 5, 7 and 12 were moved by the Ministers in-charge and passed by the House.

Grant No.6 - Cut motion was moved by Shri Ardent M. Basaiawmoit, MLA.

Hon'ble Members who participated were Shri T.W. Chyne, Shri James K. Sangma, Shri Saleng A. Sangma, (At 11.45 a.m., Shri Winnerson D. Sangma, MLA was in the Chair) Shri K.P. Pangniang, Shri Pynshngainlang Syiem, Shri Paul Lyngdoh, (At 12.25 P.m., Hon'ble Speaker was in the Chair) Shri Diosstarness Jyndiang.

Prof. R.C. Laloo, Deputy Chief Minister in-charge Revenue replied.

Shri Ardent M. Basaiawmoit, the mover, withdrew the Cut motion.

Grant No.6 was passed by the House.

Cut motions were not moved on Grants Nos. 8, 9, 10, 11, and the Grants were passed by the House.

Grant No.13 - Cut motion was moved by Shri T.W. Chyne, MLA.

Smti Deborah C. Marak, Minister in-charge Secretariat Administration Department replied.

Shri T.W Chyne, the mover, withdrew the Cut motion.

Grant No.13 was passed by the House.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 23rd March, 2017.

*Shillong,
The 22nd March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*